

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.1502 of 2010

(Arising out of OIA-307/2010/COMMR-A-/CMC/RAJ dated 30/06/2010 passed by Commissioner of Central Excise, Customs and Service Tax-RAJKOT)

Renaissance Corporation Ltd

.....Appellant

Survey No. 445, Village-Bhimasar, Taluka-Anjar,
KUTCH, GUJARAT

VERSUS

C.C.E. & S.T.-Rajkot

.....Respondent

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

APPEARANCE:

Shri Dhaval Shah, Advocate appeared for the Appellant

Shri Tara Prakash, Additional Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING/DECISION: 27.01.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 1028 of 2010.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul